

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000049/2020	MANOJ PRUSTY VS ASWINI KUMAR SAHU	BIBEKANANDA BHUYAN VS	// ()
2	BLAPL/0009065/2020	ABHINASH TOPNO VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	K.BALANG /62 /2019 () //
3	BLAPL/0009066/2020	NIRANJAN NAYAK @ PUNIA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	PURUNABAZAR /174 /2020 () //
4	BLAPL/0009067/2020	BISHESWAR GIRI @ BULU VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	RARUAN /89 /2020 () //
5	BLAPL/0009068/2020	DAMBARUDHAR KISHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BONAI /128 /2020 () //
6	BLAPL/0009069/2020	M. KIRAN VS STATE OF ODISHA	S.P.DASH VS	KODALA /233 /2020 () //
7	BLAPL/0009070/2020	ALEKHA NAIK @ KALU VS STATE OF ODISHA	ADITI HOTA VS	BALIMI /16 /2015 () //
8	BLAPL/0009071/2020	GANESH PARIDA @ KALIA VS STATE OF ODISHA	K.K.PAHIL VS	JAJPUR SADAR /206 /2020 () //
9	BLAPL/0009072/2020	SUNIL KISAN VS STATE OF ODISHA	H.K.MUND VS	BELPAHAR /170 /2020 () //
10	BLAPL/0009073/2020	PRASAN PADHAN VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	LAIKERA /326 /2020 () //
11	BLAPL/0009074/2020	NARENDRA JAREL VS STATE OF ODISHA	S.P.DAS VS	PARJANG /16 /2015 () //

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12	BLAPL/0009075/2020	BAGHA @ TINGIRI BEHERA VS STATE OF ODISHA	S.K.MOHANTY VS	PURUSHOTTAMPUR /276 /2020 () //
13	BLAPL/0009076/2020	JAGANNATH JANI VS STATE OF ODISHA	SAILABALA JENA VS	POLASARA PS /139 /2020 () //
14	BLAPL/0009077/2020	JAGANNATH JANI VS STATE OF ODISHA	SAILABALA JENA VS	POLASARA PS /240 /2020 () //
15	BLAPL/0009078/2020	JAGANNATH JANI VS STATE OF ODISHA	SAILABALA JENA VS	POLASARA PS /217 /2020 () //
16	BLAPL/0009079/2020	BHIKA @ AJAYA NAYAK VS STATE OF ODISHA	SAILABALA JENA VS	/240 /2020 () //
17	BLAPL/0009080/2020	BANKA@ CHANDAN NAYAK VS STATE OF ODISHA	R.ACHARY VS	BYREE /122 /2020 () //
18	BLAPL/0009081/2020	DAMANA TADINGI VS STATE OF ODISHA	M/S.SOUBHAGYA KUMAR DASH VS	SESHKHAL /19 /2018 () //
19	BLAPL/0009082/2020	ALOKA SANA VS STATE OF ODISHA	G.N.MISHRA VS	M.V.79 /75 /2020 () //
20	BLAPL/0009083/2020	SANTU @ SANTOSH KU PANDA VS STATE OF ODISHA	SURYAKANTA DASH VS	TANGI (KHURDA) /29 /2014 () //
21	BLAPL/0009084/2020	KHAGESWAR PATGRA@KHIRA PATRA VS STATE OF ODISHA	M/S.RAMAKANTA PRADHAN VS	JODA /61 /2020 () //
22	BLAPL/0009085/2020	GANAPATI NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL TOWN /1284 /2020 () //
23	BLAPL/0009086/2020	MINATI SAHU	M/S.A.K.SARANGI	SORO /121 /2018

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		VS	VS	()
24	BLAPL/0009087/2020	STATE OF ODISHA OMKARNATH JENA	AMITAV DAS	// KEONJHAR TOWN /279 /2020
		VS	VS	()
25	BLAPL/0009088/2020	STATE OF ODISHA BHIKA@AJAYA NAYAK	M/S.SAILABALA JENA	// POLASARA PS /217 /2020
		VS	VS	()
26	BLAPL/0009089/2020	STATE OF ODISHA BHIKA@AJAYA NAYAK	M/S.SAILABALA JENA	// POLASARA PS /139 /2020
		VS	VS	()
27	BLAPL/0009090/2020	STATE OF ODISHA RAJESH KUMAR CHAND	M/S.JAGABANDHU SAHU	// KHAPRAKHOL /238 /2020
		VS	VS	()
28	BLAPL/0009091/2020	STATE OF ODISHA SANTOSH MALIK @ SANTUA	ARIJEET MISHRA	// KENDRAPARA /247 /2019
		VS	VS	()
29	BLAPL/0009092/2020	STATE OF ODISHA PRADEEP KANHAR	M/S.PRASANNA KU PARHI	// NAYAGARH /155 /2020
		VS	VS	()
30	BLAPL/0009093/2020	STATE OF ODISHA GOVINDA PRADHAN@GOBINDA PRADHAN	M/S.SURYAKANTA DWIBEDI	// PHULBANI TOWN /144 /2020
		VS	VS	()
31	BLAPL/0009094/2020	STATE OF ODISHA SUDARSAN PANIGRAHY	M/S.R.N.BISWAL	// JEYPORE SADAR /147 /2020
		VS	VS	()
32	BLAPL/0009095/2020	STATE OF ODISHA SANJAY KUMAR JENA	M/S.RAMAKANTA PANDA	// KAMARDA /112 /2020
		VS	VS	()
33	BLAPL/0009096/2020	STATE OF ODISHA RAGHAB SAHOO	M/S.ANIL KUMAR NATH	// DHENKANAL SADAR /194 /2020
		VS	VS	()
34	BLAPL/0009097/2020	STATE OF ODISHA AMIRITO BISWAS	G.N.MISHRA	// MOTU /31 /2020
		VS	VS	()

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35	BLAPL/0009098/2020	STATE OF ODISHA PRAMOD KUMAR PANDA VS	B.SAHOO VS	// LAKHANPUR /89 /2019 ()
36	BLAPL/0009099/2020	STATE OF ODISHA DEBA @ BUDHADEV BHOI VS	ASHOK JENA VS	// KAKATAPUR /215 /2020 ()
37	BLAPL/0009100/2020	STATE OF ODISHA BHASKAR PUJARI VS	RAJENDRA NARAYAN ROUT VS	// KOTPAD /54 /2018 ()
38	BLAPL/0009101/2020	STATE OF ODISHA PURNA KULDIP VS	RAGHUNATH BISWAL VS	// SEMILLIGUDA /66 /2020 ()
39	BLAPL/0009102/2020	STATE OF ODISHA K.DHIREN KUMAR DORA VS	SWAYAMJIT ROUT VS	// KABISURYANAGAR (KODALA) /33 /2020 ()
40	BLAPL/0009103/2020	STATE OF ODISHA CHANDU @ BIJAY DAS VS	NALINI KANTA MOHANTY VS	// SAHADEV KHUNTA /162 /2020 ()
41	BLAPL/0009104/2020	STATE OF ODISHA IMRAN KHAN @ RAJA VS	A.K.SAHOO VS	// JEYPORE SADAR /222 /2020 ()
42	BLAPL/0009105/2020	STATE OF ODISHA RANJAN MISHRA VS	ABHISHEK DASH VS	// KHANDAGIRI P.S. /416 /2020 ()
43	BLAPL/0009106/2020	STATE OF ODISHA DHULIA @ MAHESWAR BEHERA VS	UDIT RANJAN JENA VS	// BALIAPAL /134 /2020 ()
44	BLAPL/0009107/2020	STATE OF ODISHA RAMAKANTA DAS VS	B.R.TRIPATHY VS	// PHULBANI TOWN /137 /2020 ()
45	BLAPL/0009108/2020	STATE OF ODISHA RINKU @ SOUMYA RANJAN ROUT VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// MAHANGA /194 /2020 () //

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46	BLAPL/0009109/2020	MIR RAUSHAN ALI VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	KAKATAPUR /215 /2020 () //
47	BLAPL/0009110/2020	ROHIT SINGH@BARUD@RABI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /735 /2020 () //
48	BLAPL/0009111/2020	ARUNA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /166 /2020 () //
49	BLAPL/0009112/2020	BUTA @ BATU @ SUNIL NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	BALIMI /16 /2015 () //
50	BLAPL/0009113/2020	KANDARPA NAYAK VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	ANGUL TOWN /305 /2020 () //
51	BLAPL/0009114/2020	BANTI @ ABHISHEK PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	ERASAMA /159 /2020 () //
52	BLAPL/0009115/2020	PINU @ SINU @ ASINI KUMAR BHUKTA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	DEOGARH /221 /2020 () //
53	BLAPL/0009116/2020	JATIA @ JATADHARI NAYAK VS STATE OF ODISHA	SUSHANTA KU. SAMANTARAY VS	JAGATPUR /394 /2020 () //
54	BLAPL/0009117/2020	DILLIP MALLIK VS STATE OF ODISHA	S.K.LENKA VS	GOBINDAPUR /96 /2020 () //
55	BLAPL/0009118/2020	DILESWAR KARUAN VS STATE OF ODISHA	SUSAHANT KUMAR PRADHAN VS	KESINGA /230 /2020 () //
56	BLAPL/0009119/2020	AKASH KUMAR PATHAK VS STATE OF ODISHA	S.RATH VS	CUTTACK VIGILANCE /6 /2020 () //
57	BLAPL/0009120/2020	SWARAJ NAIK	S.C.D.DASH	PARJANG /248 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0009121/2020	MD.ELIYAS @ ELLO	DALIRANI BEHURAY	DHENKANAL SADAR /49 /2019
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0009122/2020	SOURAV MANDAL	SANJIB RAY	PATTAMUNDAI /308 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0009123/2020	RUKMANI PAIKA	S.P.DAS	KHANDAGIRI P.S. /754 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0009124/2020	RAGHU SABAR	SUJIT KUMAR PATNAIK	POLASARA PS /139 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0009125/2020	SIMANCHAL RAULA @ SIMANCHALA RAULOJYOTIRMAYA SAHOO		CHAMAKHANDI /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0009126/2020	SATYANARAYAN SWAIN @ SATYANARYAN SWAIN	JYOTIRMAYA SAHOO	GANGAPUR (ASKA) /57 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0009127/2020	TRINATH MAJHI	PRASANTA KU. SAHOO	JEYPORE SADAR /7 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	CONTC/0005800/2020	MANMOHAN MAHAPATRA	ADV.	//
		VS	VS	()
		ALIP KUMAR SAHOO		//
66	CONTC/0005801/2020	KRUSHNA PRASAD PADHY	ADV	//
		VS	VS	()
		SASWAT MISHRA		//
67	CONTC/0005802/2020	MANORANJAN SAMAL	ADV.	//
		VS	VS	()
		SASWAT MISHRA		//
68	CONTC/0005803/2020	APARNA SINHA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	()

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69	CONTC/0005804/2020	SATYABRATA SAHOO SMRUTI REKHA MISHRA VS PRADIP KUMAR DAS	ADV. VS	// // 0 //
70	CONTC/0005805/2020	KAMALA KANTA SAHOO VS M.SHEN BAGAM	ADV. VS	// 0 //
71	CONTC/0005806/2020	UMESH CHANDRA MISHRA VS SATYABRATA SAHOO	ADV VS	// 0 //
72	CONTC/0005807/2020	GANGADHAR NAIK VS DR. KRISHNA KUMAR	TANMAY MISHRA VS	// 0 //
73	CONTC/0005808/2020	RABINDRANATH BHOL VS BHABANI SHANKAR CHAINI	ADV VS	// 0 //
74	CONTC/0005809/2020	RAJU MOHANTA VS ANU GARG	ADV. VS	// 0 //
75	CONTC/0005810/2020	PRAFULLA KUMAR DAS VS SANATAN BEHERA	ADV VS	// 0 //
76	CONTC/0005811/2020	ANJAN KUMAR MARTHA VS SATYABRATA SAHU	ADV. VS	// 0 //
77	CONTC/0005812/2020	MAKAR KETAN SAHOO VS SANAT KUMAR MOHANTY	ADV VS	// 0 //
78	CONTC/0005813/2020	KAILASH CHANDRA PRADHAN VS DR. SANDEEP TRIPATHI	ADV VS	// 0 //
79	CONTC/0005814/2020	PITAMBAR MISHRA VS SASWAT MISHRA	ADV VS	// 0 //

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80	CONTC/0005815/2020	PRAVAKAR BARAL VS RANJANA CHOPRA	ADV. VS	// 0 //
81	CONTC/0005816/2020	KANAK KUMARI DASH VS RANJANA CHOPRA	SHAKTIDHAR MISHRA VS	// 0 //
82	CONTC/0005817/2020	DR.JYOTIRMA YEE DASH VS SASWAT MISHRA	SASANKA S. SATAPATHY VS	// 0 //
83	CONTC/0005818/2020	NIROD KUMAR MOHANTY VS SANJIB KUMAR CHOPRA	DEEPALI MAHAPATRA VS	// 0 //
84	CONTC/0005819/2020	SAROJ KUMAR MAHAKUD VS NILAKANTHA BEHERA	ADV VS	// 0 //
85	CONTC/0005820/2020	GADAJATPARIKRAMA VS AJAMBARA MOHANTY	ADV. VS	// 0 //
86	CONTC/0005821/2020	SUSAMA HOTA VS SATYABRATA SAHU	ADV VS	// 0 //
87	CONTC/0005822/2020	BISHNU CHARAN SEN VS SATYABRATA SAHU	ADV. VS	// 0 //
88	CONTC/0005823/2020	PRAFULLA KUMAR MOHANTY VS SATYABRATA SAHU	ADV VS	// 0 //
89	CONTC/0005824/2020	BHASKAR BEHERA VS SATYABRATA SAHU	ADV. VS	// 0 //
90	CONTC/0005825/2020	SACHIN KUMAR MISHRA VS BISHNUPADA SETHI	ADV VS	// 0 //
91	CONTC/0005826/2020	SURESH KUMAR SAHOO	ADV.	//

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		VS	VS	0
		SATYABRATA SAHU		//
92	CONTC/0005827/2020	PITAMBAR DHALA	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
93	CONTC/0005828/2020	ANUPAMA SATPATHY	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
94	CONTC/0005829/2020	KABITARANI PRADHAN	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
95	CONTC/0005830/2020	JOGESH CHANDRA ACHARYA	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
96	CONTC/0005831/2020	DEBENDRA RAUT	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
97	CONTC/0005832/2020	KESHAB CH.PARHI	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
98	CONTC/0005833/2020	MANORAMA DASH	ADV.	//
		VS	VS	0
		PRADIP KUMAR DASH		//
99	CONTC/0005834/2020	AKSHYA KUMAR PUHAN	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
100	CONTC/0005835/2020	BAL KRUSHNA PANDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		PRADIP KUMAR DASH		//
101	CONTC/0005836/2020	SUDAM CHANDRA MISHRA	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
102	CONTC/0005837/2020	BHARAT CHARAN NAYAK	ADV	//
		VS	VS	0

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103	CONTC/0005838/2020	PRADIP KUMAR DASH BHAGIRATHI POLAI VS	ADV. VS	// // 0
104	CONTC/0005839/2020	PRADIP KUMAR DASH BANSIDHAR BEHERA VS	ADV VS	// // 0
105	CONTC/0005840/2020	PRADIP KUMAR DASH SUBRA CHALA BAXI VS	ADV. VS	// // 0
106	CONTC/0005841/2020	PRADIP KUMAR DASH PRABHU PRASAD MISHRA VS	ADV. VS	// // 0
107	CONTC/0005842/2020	PRADIP KUMAR DASH KAILASH CHANDRA MOHANTY VS	ADV VS	// // 0
108	CONTC/0005843/2020	PRADIP KUMAR DASH KISHORE CHANDRA SATAPATHY VS	ADV. VS	// // 0
109	CONTC/0005844/2020	PRADIP KUMAR DASH NALINI DIKHIT VS	ADV VS	// // 0
110	CONTC/0005845/2020	PRADIP KUMAR DASH JITENDRA KUMAR RATH VS	ADV. VS	// // 0
111	CONTC/0005846/2020	PRADIP KUMAR DASH MANAGING COMMITTEE MAA MANGALA BIDDYAPARIDA VS	B.N.PARIDA VS	// // 0
112	CONTC/0005847/2020	SATYABRATA SAHU JAYANTA KUMAR PALLAI VS	B.N.PARIDA VS	// // 0
113	CONTC/0005848/2020	SATYABRATA SAHU BASANTA KUMAR MOHAPATRA VS	B.N PARIDA VS	// // 0
		SATYABRATA SAHU		//

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114	CONTC/0005849/2020	MANAGING COMMITTEE JALASARPUR HIGH SCHOOL VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
115	CONTC/0005850/2020	SAROJINI PAHI VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
116	CONTC/0005851/2020	DWARIKANATH MOHANTA VS SATYABRATA SAHU	S.B.SATAPATHY VS	// 0 //
117	CONTC/0005852/2020	DHANURJAYA MAHANTA VS SATYABRATA SAHU	S.B.SATAPATHY VS	// 0 //
118	CONTC/0005853/2020	HARAMANI MAHANTA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
119	CONTC/0005854/2020	SANKARSAN SAHU VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
120	CONTC/0005855/2020	MURALIDHAR MOHANTA VS SATYABRATA SAHU	S.B.SATAPATHY VS	// 0 //
121	CONTC/0005856/2020	DILLIP KUMAR MAHANTA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
122	CONTC/0005857/2020	SADANANDA BEHERA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
123	CONTC/0005858/2020	AJIT KUMAR MOHAPATRA VS SATYABRATA SAHU	B.N.PARIDA VS	// 0 //
124	CRLA/0000628/2020	SUKANTA PALEI VS STATE OF ODISHA	JYOTI PRAKASH TRIPATHY VS	KHALLIKOTE /266 /2020 0 //
125	CRLA/0000629/2020	KANTA @ SRIKANTA PUTEI	DEVASHIS PANDA	LOISINGHA(BOLANGIR) /4 /2017

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000630/2020	SANTOSH PARUA	BIJAYA KUMAR RAGADA	KATARBAGA /153 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000631/2020	LADAR MAHAKUD	RADHIKA RANJAN BHATTACHARYA	KALINGA NAGAR /11 /2017
		VS	VS	()
		STATE OF ODISHA		//
128	CRLLP/000039/2020	PRASANT KUMAR SAHOO	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMA/0000166/2020	RAMESH MAHANTY	HIMANSU BHUSAN SUTAR	/ /0
		VS	VS	()
		THE SUPERINTENDENT OF POLICE,BHADRAK		//
130	CRLMA/0000167/2020	PREMANANDA BEHERA	AMITAV TRIPATHY	RAMBHA (CHATRAPUR) /163 /2019
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMA/0000168/2020	PAPPU SAH	ADV	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMC/0001731/2020	MITANJALI DHAL	SOUBHAGYA KUMAR DASH	AGARAPADA /103 /2019
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMC/0001732/2020	SUKANTA KUMAR DAS	A.K.SARANGI	/ /0
		VS	VS	()
		PRAVAT DASH		//
134	CRLMC/0001733/2020	SISIRA KUMAR SATAPATHY	PARTHA SARATHI DAS	KODALA /81 /2012
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0001734/2020	DAYANIDHI SA	SUKANTA KUMAR DALAI	KAPTIPADA /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0001735/2020	SNEHA CHOUDHARY	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()

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137	CRLMC/0001736/2020	MEGHA AGRAWALLA RAJ KISHOR PRADHAN VS STATE OF ODISHA(VIG.)	SATYABRATA PANDA VS	// SAMBALPUR VIGILANCE /24 /2010 ()
138	CRLMP/0001614/2020	KALI PRASAD MISHRA VS STATE OF ORISSA	B.N.SAMANTARAY VS	// EOW,BHUBANESWAR /7 /2020 ()
139	CRLMP/0001615/2020	AKHAYA KUMAR SWAIN VS STATE OF ODISHA	H.N.MOHAPATRA VS	// / /0 ()
140	CRLMP/0001616/2020	PRASANNA TRIPATHY VS I.G. OF POLICE,CUTTACK	P.K.BEHERA VS	// / /0 ()
141	CRLMP/0001617/2020	RUKSANA BANO VS UNION OF INDIA	B.B.SWAIN VS	// / /0 ()
142	CRLMP/0001618/2020	PABITRA KUMAR NAYAK VS STATE OF ODISHA	S.K.NAYAK 2 VS	// / /0 ()
143	CRLMP/0001619/2020	DALIRANI NAYAK VS STATE OF ODISHA	B.K.NAYAK VS	// / /0 ()
144	CRLMP/0001620/2020	BHASKAR PRADHAN VS STATE OF ODISHA	DEEPAK PANDA VS	// / /0 ()
145	CRLMP/0001621/2020	ARUN VELJI TAUNK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// / /0 ()
146	CRLMP/0001622/2020	MANASI ROUT VS STATE OF ODISHA	PADMANAVA JENA VS	// / /0 ()
147	CRLMP/0001623/2020	FIKI BEGUM VS STATE OF ODISHA	APARESH BHOI VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0001624/2020	LABANYA BRAHMA VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	//0 0 //
149	CRLREV/0000476/2020	SANJEEB KUMAR MAJHI VS STATE OF ODISHA	M/S.BIBHU PRASAD DAS VS	PHULBANI SADAR /77 /2020 0 //
150	CRLREV/0000477/2020	BISWAJIT SAHOO VS SPECIAL JUDGE, VIGILANCE, CUTTACK	MOHENDRA DALAI VS	CUTTACK VIGILANCE /15 /2019 0 //
151	MACA/0000780/2020	J.SASHIREKHA SUBUDHI VS V.B.TIWARI	PRADEEP KR. MISHRA VS	// 0 //
152	MACA/0000781/2020	BANA BIHARI PATNAIK VS NIRU SWAIN	PRADEEP KR MISHRA VS	// 0 //
153	MACA/0000782/2020	PRAMOD KUMAR PRADHAN VS PRAVAT KUMAR BEHERA	SUSIL KUMAR MOHAPATRA VS	// 0 //
154	RPFAM/0000132/2020	SARITA SATAPATHY @ TRIPATHY VS ANANTA CHARAN TRIPATHY	ASHOK KUMAR PATTANAIK VS	// 0 //
155	RSA/0000216/2020	KUNJABIHARI NAIK VS SIRIA GOCHHAYAT	SUSANTA KUMAR DASH VS	// 0 //
156	TRP(C)/0000227/2020	FLORENCE EKKA VS BIMAL PRAKASH TOPNO	PRAVAT KUMAR MOHANTY VS	// 0 //
157	TRPCRL/0000052/2020	SUSHIL KUMAR BEHERA VS ARPITA DAS	B.K.ROUTRAY VS	//0 0 //
158	WA/0000747/2020	STATE OF ODISHA VS RAMAKANTA MISHRA	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
159	WA/0000748/2020	STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WA/0000749/2020	PHAKIR MOHAN MISRA STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
161	WA/0000750/2020	LAKSHMI KANTA DAS STATE OF ODISHA	SENIOR STANDING COUNSEL(S AND ME)	//
		VS	VS	0
162	WA/0000751/2020	BIJAYA KUMAR PANIGRAHY SECRETARY, CULCUTTA DOCK LABOUR BOARD	MD MARENDRA BAHADUR	//
		VS	VS	0
163	WP(C)/0035209/2020	UJJAL MAHARANA MOHAN SUNDER RAY	JAYANANDA JENA	//
		VS	VS	0
164	WP(C)/0035210/2020	STATE OF ODISHA PRAVAKAR ROUT	JAYANANDSA JENA	//
		VS	VS	0
165	WP(C)/0035211/2020	STATE OF ODISHA SURESH KUMAR DAS	RAMA KRISHNA BISOI	//
		VS	VS	0
166	WP(C)/0035212/2020	STATE OF ODISHA PRAKASH CHANDRA PANDA	RAMA KRISHNA BISOI	//
		VS	VS	0
167	WP(C)/0035213/2020	STATE OF ODISHA PANCHANAN BEHERA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
168	WP(C)/0035214/2020	STATE OF ODISHA YUDHISTHIRA NAYAK	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
169	WP(C)/0035215/2020	STATE OF ODISHA SIBARAM SANDHA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
170	WP(C)/0035216/2020	STATE OF ODISHA DEBAKRUSHNA SAHOO	ANIL KUMAR DAS	//
		VS	VS	0

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FILING REPORT AS ON :14/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0035217/2020	STATE OF ODISHA ANANDA MAHARANA VS	BISWARANJAN MOHAPATRA VS	// // 0
172	WP(C)/0035218/2020	STATE OF ODISHA RAMAMANI MISHRA VS	K.K.PAHIL VS	// // 0
173	WP(C)/0035219/2020	STATE OF ODISHA KHIROD JENA VS	RABINDRANATH SENAPATI VS	// // 0
174	WP(C)/0035220/2020	THE COMMISSIONER CUM SECRETARY PANCHAYAT RAJ DEPTT. PRDIPTA KUMAR SWAIN VS	ANIL KUMAR DAS VS	// // 0
175	WP(C)/0035221/2020	STATE OF ODISHA STATE OF ODISHA VS	STANDING COUNSEL (TRANSPORT) VS	// // 0
176	WP(C)/0035222/2020	GOLAP CHANDRA HANSDA STATE OF ODISHA VS	STANDING COUNSEL (TRANSPORT) VS	// // 0
177	WP(C)/0035223/2020	BAMDEV SAHOO STATE OF ODISHA VS	STANDING COUNSEL (TRANSPORT) VS	// // 0
178	WP(C)/0035224/2020	BIJAY KUMAR RANA STATE OF ODISHA VS	STANDING COUNSEL (TRANSPORT) VS	// // 0
179	WP(C)/0035225/2020	BHASYAM MURALIDHAR STATE OF ODISHA VS	STANDING COUNSEL (TRANSPORT) VS	// // 0
180	WP(C)/0035226/2020	DEBDAS PAIKARAY STATE OF ODISHA VS	STANDING COUNSEL (TRANSPORT) VS	// // 0
181	WP(C)/0035227/2020	SUBHRANSU PRASAD ACHARYA DR.PRITISH SANKAR NAYAK VS	BIJAY KUMAR DASH VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :14/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0035228/2020	PRAVAT KUMAR SATPATHY VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
183	WP(C)/0035229/2020	KRUSHNA PRASAD PRUSTY VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
184	WP(C)/0035230/2020	PRASANTA KUMAR DAS VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
185	WP(C)/0035231/2020	DILLIP KUMAR LENKA VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
186	WP(C)/0035232/2020	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
187	WP(C)/0035233/2020	HRUSHIKESH KANDI VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
188	WP(C)/0035234/2020	GOPAL CHARAN GURU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
189	WP(C)/0035235/2020	SILENDRA CHAUHAN VS COMMISSIONER-CUM-SECRETARY TO GOVT.OF ODISHA	LALATENDU SAMAL VS	// 0 //
190	WP(C)/0035236/2020	SUBASINI NAYAK VS COLLECTOR AND DISTRICT MAGISTRATE KHURDA	ASHOK PATTANAIAK VS	// 0 //
191	WP(C)/0035237/2020	ANIL KUMAR SAGAR VS PRINCIPAL SECRETARY TO GOVT.OF ODISHA	LALATENDU SAMAL VS	// 0 //
192	WP(C)/0035238/2020	INDIA POWER CORPORATION LIMITED VS ODISHA ELECTRICITY REGULATORY COMMISSION	TANMAY MISHRA VS	// 0 //
193	WP(C)/0035239/2020	SURYANARAYAN SARANGI	LALATENDU SAMAL	//

ORISSA HIGH COURT

FILING REPORT AS ON :14/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT.OF ODISHA		//
194	WP(C)/0035240/2020	DEBRAJ MALLA	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//
195	WP(C)/0035241/2020	GITANJALI MOHANTA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
196	WP(C)/0035242/2020	SAKTI PRASAN SAHOO	K.N.DAS	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE FIRE SERVICES CUTTACK		//
197	WP(C)/0035243/2020	CHITARANJAN BHOI	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//
198	WP(C)/0035244/2020	MANOJ KUMAR PATTNAYAK	K.N.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0035245/2020	TAPASWINI MAHANTA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
200	WP(C)/0035246/2020	PREMANIDHI SAHOO	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0035247/2020	SANTANU KUMAR DOBAI	SHASHIBHUSAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0035248/2020	SNEHALATA MAHANTA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0035249/2020	GOVERNING BODY OF GURUKUL SCIENCE RESIDENTIAL HIGHER SECONDARY SCHOOL	RESIDENTIAL HIGHER SECONDARY SCHOOL	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0035250/2020	KALPANA MOHANTA	SUKANTA KUMAR MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0035251/2020	STATE OF ORISSA GOVERNING BODY OF RESIDENTIAL ARTS HIGH SCHOOL	HERMOGONDY	// // 0
206	WP(C)/0035252/2020	STATE OF ODISHA TARUN KUMAR SENAPATI	P.K.BEHERA	// // 0
207	WP(C)/0035253/2020	STATE OF ORISSA GOVERNING BODY OF NALANDA SHREE HIGH SCHOOL	HERMOGONDY	// // 0
208	WP(C)/0035254/2020	STATE OF ODISHA CHITTARANJAN MISHRA	B.S.TRIPATHY (1)	// // 0
209	WP(C)/0035255/2020	STATE OF ODISHA GAYATREE SAHOO	B.K.NAYAK-3	// // 0
210	WP(C)/0035256/2020	STATE OF ODISHA PROMOD KUMAR BARAD	P.K.BEHERA	// // 0
211	WP(C)/0035257/2020	STATE OF ORISSA PRAVAT KUMAR SAHOO	B.K.NAYAK-3	// // 0
212	WP(C)/0035258/2020	STATE OF ODISHA AMIT NAYAK	SOUBHAGYA KUMAR DASH	// // 0
213	WP(C)/0035259/2020	STATE OF ORISSA ARATI NAYAK	S.K.MOHANTY	// // 0
214	WP(C)/0035260/2020	STATE OF ODISHA KABIRAJ SABAR	SURYA NARAYAN PATNAIK	// // 0
215	WP(C)/0035261/2020	STATE OF ODISHA ODISHA GRAMYA BANK,JASHIPUR BRANCH	AUROVINDA MOHANTY	// // 0
		THE COMMISSIONER-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPARTMENT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0035262/2020	ADITYA NARAYAN SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
217	WP(C)/0035263/2020	PRASANNA KUMAR BARIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
218	WP(C)/0035264/2020	KSHIRASAGAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// 0 //
219	WP(C)/0035265/2020	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
220	WP(C)/0035266/2020	ODISHA GRAMYA BANK,JASHIPUR BRANCH VS THE SUBDIVISIONAL HORTICULTURE OFFICER	AUROVINDA MOHANTY VS	// 0 //
221	WP(C)/0035267/2020	SUDARSAN MEHER VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
222	WP(C)/0035268/2020	KRUSHNA CHANDRA RATH VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
223	WP(C)/0035269/2020	SINAYA KHARA VS UNION OF INDIA	TRILOCHAN NANDA VS	// 0 //
224	WP(C)/0035270/2020	PRADEEP KUMAR PANDA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
225	WP(C)/0035271/2020	ODISHA GRAMYA BANK,PURI BRANCH VS THE CHIEF PERSONAL OFFICER,EAST COAST RAILWAY,BHUBANESWAR	AUROVINDA MOHANTY VS	// 0 //
226	WP(C)/0035272/2020	CHANDRABHANU NAYAK VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
227	WP(C)/0035273/2020	ARUP KUMAR BHUSAN	SURYA NARAYAN PATNAIK	//

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FILING REPORT AS ON :14/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0035274/2020	ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//
		VS	VS	0
		THE CHIEF DISTRICT MEDICAL OFFICER,PURI		//
229	WP(C)/0035275/2020	TRILOCHAN SAHU	PARTHA SARATHI DAS	//
		VS	VS	0
		ARJUNA SAHU		//
230	WP(C)/0035276/2020	DR.BHABANI SANKAR SAHU	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0035277/2020	SAMEER KUMAR PANIGRAHI	SURYA NARYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0035278/2020	NILAMANI PRADHAN	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0035279/2020	JHARANA SETHI	H.N.MOHAPATRA	//
		VS	VS	0
		SUBHASHREE DAS		//
234	WP(C)/0035280/2020	KAMALAKANTA CHANDRAKAR	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0035281/2020	PARAMANANDA @ PARAMA NANDA PARIDAMANOJ KUMAR PANDA		//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0035282/2020	KESHAB KUMAR SAHOO	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0035283/2020	DALAGANJAN DHARUA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0035284/2020	M/S.RUCHI SOYA INDUSTRIES LIMITED AND COMPANY		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0035285/2020	STATE OF ODISHA KRUTTIKA BHOI VS	SAILABALA JENA VS	// // 0
240	WP(C)/0035286/2020	STATE OF ODISHA SWARUP RANJAN KAR VS	ASHOK KUMAR ROUT VS	// // 0
241	WP(C)/0035287/2020	REGIONAL TRANSPORT OFFICER KENDRAPARA LEKURU KAND VS	SAILABALA JENA VS	// // 0
242	WP(C)/0035288/2020	STATE OF ODISHA SANJAY MALLICK VS	K.C.TRIPATHY VS	// // 0
243	WP(C)/0035289/2020	STATE OF ODISHA SUSANTA KUMAR MALLICK VS	ALOK KUMAR MOHAPATRA VS	// // 0
244	WP(C)/0035290/2020	STATE OF ODISHA SANKIRTAN SAHU VS	SAILABALA JENA VS	// // 0
245	WP(C)/0035291/2020	STATE OF ODISHA JHARANA ROUT VS	MAHITOSH SINHA VS	// // 0
246	WP(C)/0035292/2020	BHUBANESWAR DEVELOPMENT AUTHORITY (BDA) SASMITA SENAPATI VS	GOKULANANDA PADHI VS	// // 0
247	WP(C)/0035293/2020	STATE OF ODISHA MANJULATA BEHERA VS	ALOK KUMAR MOHAPATRA VS	// // 0
248	WP(C)/0035294/2020	STATE OF ODISHA THABIRA BAIKAR VS	SAILABALA JENA VS	// // 0
249	WP(C)/0035295/2020	STATE OF ODISHA KSHIROD KUMAR SAHOO VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0035296/2020	SANTOSH KUMAR NAYAK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0035297/2020	AMULYA GOUDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
252	WP(C)/0035298/2020	JAYANTI KHANDAYATRAY VS MIHIR KHANDAYATRAY	SAROJ RANJAN SUBUDHI VS	// 0 //
253	WP(C)/0035299/2020	RAMA NARAYAN DAS VS SUNITA MOHANTY	SAROJ RANJAN SUBUDHI VS	// 0 //
254	WP(C)/0035300/2020	DHANESWAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
255	WP(C)/0035301/2020	ANANGA KUMAR SAHU VS STATE OF ODISHA	ANUPAM DAS VS	// 0 //
256	WP(C)/0035302/2020	RABI NARAYAN PATRA VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
257	WP(C)/0035303/2020	DR.PRADEEP KUMAR PANIGRAHY VS STATE OF ODISHA	SANJAY RATH VS	// 0 //
258	WP(C)/0035304/2020	BANSIDHAR MALLIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
259	WP(C)/0035305/2020	BHANUMATI PANDA VS STATE OF ODISHA	KHIROD K.ROUT VS	// 0 //
260	WP(C)/0035306/2020	MADHUSUDAN MALLICK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	// 0 //
261	WP(C)/0035307/2020	DR.BISHNU PRASADA SADANGI	H.N.MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0035308/2020	DR.RAMAKRUSHNA SAHU	H.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0035309/2020	SUKANTI SETHI	PRAVASH CH.JENA	//
		VS	VS	0
		COLLECTOR GANJAM		//
264	WP(C)/0035310/2020	SUSHANTI KUMARI SAHOO	BISWAJIT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0035311/2020	BIJAYA KUMAR PARIDA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0035312/2020	M/S.OM SHANTI TRADERS, A PROPRIETORSHIP	HRATIK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0035313/2020	SARADA PRASAD MOHANTY	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0035314/2020	MANOJ KUMAR SWAIN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0035315/2020	SANJUKTA SAHOO	BISWAJIT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0035316/2020	YUDHISTHIRA SETHI	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0035317/2020	SURENDRA KUMAR BITI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0035318/2020	HADIBANDHU SAHOO	BISWAJIT SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0035319/2020	STATE OF ODISHA HEMANTA KUMAR JENA VS	BISWABIHARI MOHANTY VS	// // 0
274	WP(C)/0035320/2020	STATE OF ODISHA SUSANTA KUMAR PRUSTY VS	BISWABIHARI MOHANTY VS	// // 0
275	WP(C)/0035321/2020	STATE OF ODISHA CHITRALEKHA KANHAR VS	BISWAJIT SAHOO VS	// // 0
276	WP(C)/0035322/2020	STATE OF ODISHA DEBA PRASAD SARANGI VS	BISWABIHARI MOHANTY VS	// // 0
277	WP(C)/0035323/2020	DISTRICT AND SESSIONS JUDGE, KANDHAMAL NALINIPRAVA NAIK VS	BISWAJIT SAHOO VS	// // 0
278	WP(C)/0035324/2020	STATE OF ODISHA M/S.SAVITRI ENTERPRISES VS	RUDRA NARAYAN PARIJA VS	// // 0
279	WP(C)/0035325/2020	UNION OF INDIA AHALYA DEI VS	BISWAJIT SAHOO VS	// // 0
280	WP(C)/0035326/2020	STATE OF ODISHA SAROJ KUMAR BISWAL VS	NIRANJAN NAYAK VS	// // 0
281	WP(C)/0035327/2020	STATE OF ODISHA SUSANTA KUMAR MOHANTY VS	SUKANTA KUMAR DALAI VS	// // 0
282	WP(C)/0035328/2020	STATE OF ODISHA JAYARAM BEHERA VS	ALOK KUMAR MOHAPATRA VS	// // 0
283	WP(C)/0035329/2020	STATE OF ODISHA KOKILA CHANDRA MAHANTA VS	P.C.ACHARYA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0035330/2020	RAMESH CHANDRA BEHERA VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
285	WP(C)/0035331/2020	BALARAM SING VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
286	WP(C)/0035332/2020	SRIMANTA MISHRA VS LOKAYUKTA ODISHA	PRADIPTA KUMAR MOHANTY VS	// 0 //
287	WP(C)/0035333/2020	PURNA CHANDRA SAHU VS STATE OF ODISHA	P.C.ACHARYA VS	// 0 //
288	WP(C)/0035334/2020	RAJESH KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
289	WP(C)/0035335/2020	AMIYA HARIJAN VS CHAIRMAN,STATE SELECTION BOARD,ODISHA,CUTTACK	G.N.MISHRA VS	// 0 //
290	WP(C)/0035336/2020	SANTANU KUMAR DAS VS THE MAYURBHANJ CENTRAL COOPERATIVE BANK LTD.	SWARUP KUMAR PATNAIK VS	// 0 //
291	WP(C)/0035337/2020	MAHENDRA BEHERA VS CUTTACK CENTRAL COOPERATIVE BANK LTD.	PRAMOD KUMAR NAYAK VS	// 0 //
292	WP(C)/0035338/2020	DEPUTY COMMISSIONER KENDRIYA VIDYALAYASANKULAN,BERHAMPUR VS SURESH CHANDRA BEHERA	SANTANU KUMAR PATNAIK VS	// 0 //
293	WP(C)/0035339/2020	JAPAMALI BHAINSA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
294	WP(C)/0035340/2020	GOBINDA NAYAK VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
295	WP(C)/0035341/2020	JAPAMALI BHAINSA	RABINDRANATH PRUSTY	//

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FILING REPORT AS ON :14/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0035342/2020	JAPAMALI BHAINSA	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0035343/2020	BENU BARIK	SANJAY KUMAR DAS (2)	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0035344/2020	AJAY KUMAR SAHOO	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0035345/2020	PRAMILA ROUT	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0035346/2020	BABILATA NAYAK	SUSANTA KUMAR TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0035347/2020	BRAJA KISHORE DASH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0035348/2020	PRAVAT NALINI TRIPATHY	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0035349/2020	KHAGESWAR PATRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0035350/2020	NIRANJAN MOHANTY	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0035351/2020	CHAITANYA CHARAN SAHOO	K.C.RAJGURU MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0035352/2020	DIBAKAR BEHERA	MANAS PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0035353/2020	STATE OF ODISHA JAGADISH MAITY VS	SATYAJIT SAMAL VS	// // 0
308	WP(C)/0035354/2020	STATE OF ODISHA DEBASISH BHANJA VS	RASHMI KANTA ACHARYA VS	// // 0
309	WP(C)/0035355/2020	THE STATE OF ODISHA JANARDAN SWAIN VS	SIDHARTH PR.DAS VS	// // 0
310	WP(C)/0035356/2020	STATE OF ODISHA PARAKHITA PRADHAN VS	SANTOSH KUMAR DASH VS	// // 0
311	WP(C)/0035357/2020	STATE OF ODISHA KUSUMA PANDA VS	SATYAJIT SAMAL VS	// // 0
312	WP(C)/0035358/2020	STATE OF ODISHA JADUMANI SAHOO VS	K.C.RAJGURU MOHAPATRA VS	// // 0
313	WP(C)/0035359/2020	STATE OF ODISHA RABINDRAKUMAR BASTI VS	SANTOSH KUMAR DASH VS	// // 0
314	WP(C)/0035360/2020	STATE OF ODISHA DHANESWAR SAHOO VS	SANTOSH KUMAR DASH VS	// // 0
315	WP(C)/0035361/2020	STATE OF ODISHA UMESH CHANDRA SWAIN VS	SATYAJIT SAMAL VS	// // 0
316	WP(C)/0035362/2020	STATE OF ODISHA BIPIN BIHARI MOHANTY VS	SANTOSH KUMAR DASH VS	// // 0
317	WP(C)/0035363/2020	STATE OF ODISHA SRIDHAR SAHOO VS STATE OF ODISHA	K.C.RAJGURU MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0035364/2020	JAYANTI DAS VS STATE OF ODISHA	M/S-BIJAYA KUMAR RAGADA VS	// 0 //
319	WP(C)/0035365/2020	MAHESWAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
320	WP(C)/0035366/2020	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
321	WP(C)/0035367/2020	PURNA CHANDRA BISWAL VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
322	WP(C)/0035368/2020	PARASURAM NAIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
323	WP(C)/0035369/2020	BANAMALI MEHER VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
324	WP(C)/0035370/2020	KHAGESWAR ROUT VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
325	WP(C)/0035371/2020	PRAMOD KUMAR PALEI VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
326	WP(C)/0035372/2020	RABINARAYAN NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
327	WP(C)/0035373/2020	UDAYANATH PRADHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
328	WP(C)/0035374/2020	BANSHIDHAR NAYAK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
329	WP(C)/0035375/2020	SIMANCHAL SETHY	SATYAJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0035376/2020	SOUDAMINI TRIPATHY	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0035377/2020	ASHOK KUMAR SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0035378/2020	AKSHAYA KUMAR RATHA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0035379/2020	GANDU PANIGRAHI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0035380/2020	SURENDRA NATH BEHERA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0035381/2020	SUKANTA KUMAR BAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0035382/2020	NARASIMHA PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0035383/2020	PRAFULLA KUMAR SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0035384/2020	JAGANNATH PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0035385/2020	PRABUDHA KUMAR SAHU	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0035386/2020	LADU PRADHAN	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0035387/2020	STATE OF ODISHA AJIT KUMAR PANDA VS	SATYAJIT SAMAL VS	// // 0
342	WP(C)/0035388/2020	STATE OF ODISHA GAYATRI SAHOO VS	ASMIYA RANJAN MAJHI VS	// // 0
343	WP(C)/0035389/2020	STATE OF ODISHA RABINDRANATH SETHI VS	BIJAY KUMAR ROUT VS	// // 0
344	WP(C)/0035390/2020	STATE OF ODISHA LINGARAJ PADHAN VS	S.C.MEKAP VS	// // 0
345	WP(C)/0035391/2020	STATE OF ODISHA M.S.RAMULU VS	SASWATI MOHAPATRA VS	// // 0
346	WP(C)/0035392/2020	UNION OF INDIA UDAYAKAR BEHERA VS	S.K.OJHA VS	// // 0
347	WP(C)/0035393/2020	STATE OF ODISHA P.S.NARAYANA VS	SASWATI MOHAPATRA VS	// // 0
348	WP(C)/0035394/2020	UNION OF INDIA SUSHANTA GAJENDRA SINGH VS	S.K.OJHA VS	// // 0
349	WP(C)/0035395/2020	PRINCIPAL SECRETARY TO GOVT.-CUM-COMMISSIONER, BBSR DHAN BAHADUR VS	SIDHESWAR MALLIK VS	// // 0
350	WP(C)/0035396/2020	STATE OF ODISHA BISWAMITRA MAHALA VS	R.P.DALAI VS	// // 0
351	WP(C)/0035397/2020	STATE OF ODISHA HARA PRASD SWAIN VS	R.P.DALAI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0035398/2020	LAMBODHAR PODH VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
353	WP(C)/0035399/2020	DR.BISHNUPRIYA BISWAL VS DISTRICT MAGISTRATE KHURDA	GOPAL KRUSHNA MOHANTY VS	// 0 //
354	WP(C)/0035400/2020	PRASANNA KUMAR SAHU VS IREL (INDIA LTD)	GOUTAM KUMAR ACHARYA VS	// 0 //
355	WP(C)/0035401/2020	RATANALA BIJYA SEKHAR VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
356	WP(C)/0035402/2020	ARATI PANDA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
357	WP(C)/0035403/2020	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
358	WP(C)/0035404/2020	PARSURAM MALIK VS THE TAHASILDAR BONTH	MD.G.MADANI VS	// 0 //
359	WP(C)/0035405/2020	ALBINA KERKETTA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
360	WP(C)/0035406/2020	SANJAY KUMAR SAHOO VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
361	WP(C)/0035407/2020	JAYDEV BISWAJIT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
362	WP(C)/0035408/2020	ALOK CHANDRA BARIK VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
363	WP(C)/0035409/2020	PRADEEP KUMAR DEHURY	SUBRATA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0035410/2020	RANJIT PAIKARAY	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0035411/2020	PRAHALLAD SWAIN	SUBRATA MISHRA	//
		VS	VS	0
		TAHASILDAR NIMAPARA		//
366	WP(C)/0035412/2020	PURNA CHANDRA MISHRA	P.C.MISHRA	//
		VS	VS	0
		COLLECTOR CUM ADMINISTRATOR THE UNITED PURI NIMAPARA CENTRAL COOPERATIVE BANK LTD.		
367	WP(C)/0035413/2020	JAGDEV MAJHI	SIDDHANT SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0035414/2020	NM MANAGEMENT SERVICES	SIVA SANKAR CHAINI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0035415/2020	DAUCHARAN JAGAT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0035416/2020	PANKAJ KUMAR SARANGI	SANJAY KUMAR DAS (2)	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0035417/2020	BASUDEV PARIDA	SANJIB RAY	//
		VS	VS	0
		UNION OF INDIA		//
372	WP(C)/0035418/2020	KABULI PRADHAN	SANJAY KUMAR DAS (2)	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0035419/2020	ODISHA LAGHU UDYOG AND BANIIYA SANGAT	AYDIPAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0035420/2020	CHINMAYEE PATNAIK	KRISHNA CHANDRA SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0035421/2020	STATE OF ODISHA RATNAMALA SWAIN VS	JAYDEEP PAL VS	// // 0
376	WP(C)/0035422/2020	UCO BANK,ZONAL OFFICE,BHUBANESWAR PRATIMA PATEL VS	KRISHNA CHANDRA SAHU VS	// // 0
377	WP(C)/0035423/2020	STATE OF ODISHA LEEZA PATEL VS	KRISHNA CHANDRA SAHU VS	// // 0
378	WP(C)/0035424/2020	STATE OF ODISHA SURESH CHANDRA SAHU VS	BAIBASWATA PANIGRAHI VS	// // 0
379	WP(C)/0035425/2020	STATE OF ODISHA NARAYAN PATI VS	RAMANATH ACHARYA VS	// // 0
380	WP(C)/0035426/2020	REGIONAL PROVIDENT FUND COMMISSIONER BHAVISHYANIDHI BHAWAN BBSR RAMESH CHANDRA SAHU VS	BAIBASWATA PANIGRAHI VS	// // 0
381	WP(C)/0035427/2020	STATE OF ODISHA SUKANTA CHARAN BHOI VS	BASUDEV BARIK VS	// // 0
382	WP(C)/0035428/2020	STATE OF ODISHA RANJUKTA PRADHAN VS	BAIBASWATA PANIGRAHI VS	// // 0
383	WP(C)/0035429/2020	UNION OF INDIA JAYANTI BHUE VS	KRISHNA CHANDRA SAHU VS	// // 0
384	WP(C)/0035430/2020	STATE OF ODISHA PABITRA MOHAN MAHAPATRA VS	BASUDEV BARIK VS	// // 0
385	WP(C)/0035431/2020	STATE OF ODISHA ALEKHA CHANDRA BEHERA VS	BASUDEV BARIK VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0035432/2020	BABAJI CHARAN PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
387	WP(C)/0035433/2020	JAYAPRAKASH SETHI VS UNION OF INDIA	DEBASIS TRIPATHY VS	// 0 //
388	WP(C)/0035434/2020	AKBAR KHAN VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
389	WP(C)/0035435/2020	M/S SHRI KRUPALU STEEL AND CASTING VS THE EXECUTIVE ENGINEER(ELECTRICAL),NESCO,JAJPUR	FQALGUNI RAJGURU MOHAPATRA VS	// 0 //
390	WP(C)/0035436/2020	NISHAMANI JENA VS STATE OF ODISHA	B.K.NAYAK VS	// 0 //
391	WP(C)/0035437/2020	LEKA CONSULTING SERVICE PRIVATE LIMITED, VS NATIONAL COMPANY LAW TRIBUNAL,CUTTACK	INDRANIL RAJGURU MOHAPATRA VS	// 0 //
392	WP(C)/0035438/2020	ARATI KUMAR MOHANTY VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
393	WP(C)/0035439/2020	PRASANTA KUMAR MEHER VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
394	WP(C)/0035440/2020	SWARNAPRAVA PATRA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
395	WP(C)/0035441/2020	ABHINAV PANIGRAHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //
396	WP(C)/0035442/2020	SUDHIR KUMAR MISHRA VS STATE OF ODISHA	S.K.JOSHI VS	// 0 //
397	WP(C)/0035443/2020	RANJAN MISHRA	DURGA PRASAD DHAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0035444/2020	SUKANTI PRADHAN	S.K.JOSHI	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVERNMENT.DEPTT.OF S AND ME		//
399	WP(C)/0035445/2020	M/S. ORI CLEAN PVT.LTD.	BIBEKANANDA BHUYAN	//
		VS	VS	0
		CUTTACK DEVELOPMENT AUTHORITY		//
400	WP(C)/0035446/2020	SULOCHANA BEHERA	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0035447/2020	ROBEDA BEGUM	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0035448/2020	BASANTA KUMAR BHOI	NIRANJAN SINGH(1)	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0035449/2020	SUSANTA KUMAR BARIK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0035450/2020	SANJUKTA KUMARI KAR	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0035451/2020	CHHABI RANI JENA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0035452/2020	BASANTI PANDA	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0035453/2020	GANESWAR NAYAK	DEBA RANJAN MOHAPATRA	//
		VS	VS	0
		COMMISSIONER,LAND RECORD AND SETTLEMENT,CUTTACK		//
408	WP(C)/0035454/2020	DEBASHREE MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0035455/2020	STATE OF ODISHA NAROTTAM PANDA VS	DURGESH NARAYAN RATH VS	// // 0
410	WP(C)/0035456/2020	STATE OF ODISHA BASUDEV BEHERA VS	NIRANJAN LENKA VS	// // 0
411	WP(C)/0035457/2020	STATE OF ODISHA DHARMAJIT BEHERA VS	MANOJ KUMAR PANDA VS	// // 0
412	WP(C)/0035458/2020	STATE OF ODISHA JOLE PALYAM HIMAKAR VS	DIPTI RANJAN BHOKTA VS	// // 0
413	WP(C)/0035459/2020	UNION OF INDIA PANCHANAN BISWAL VS	K.K.SWAIN VS	// // 0
414	WP(C)/0035460/2020	STATE OF ODISHA BISWAJIT SETHI VS	KAUSHIK SWAIN VS	// // 0
415	WP(C)/0035461/2020	STATE OF ODISHA URJYA KANTI MAHANAND VS	KAUSHIK SWAIN VS	// // 0
416	WP(C)/0035462/2020	STATE OF ODISHA SUDHANSU PRADHAN VS	KAUSHIK SWAIN VS	// // 0
417	WP(C)/0035463/2020	STATE OF ODISHA SUSANTA PRADHAN VS	KAUSHIK SWAIN VS	// // 0
418	WP(C)/0035464/2020	STATE OF ODISHA DAMBARUDHAR BASTIA VS	KAUSHIK SWAIN VS	// // 0
419	WP(C)/0035465/2020	STATE OF ODISHA STATE OF ODISHA VS SAILESH KUMAR SINGH	ADDL.GOV.T.ADVOCATE VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0035466/2020	BIRAJA NAIK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
421	WP(C)/0035467/2020	SAROJA KUMAR RATH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
422	WP(C)/0035468/2020	ARJUN RANA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
423	WP(C)/0035469/2020	DHIRENDRA SUNANI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
424	WP(C)/0035470/2020	BHIKARI CHARAN BIHARI VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
425	WP(C)/0035471/2020	STATE OF ODISHA VS SOUBHAGINI ROUL	ADDL.GOV.T.ADVOCATE VS	// 0 //
426	WP(C)/0035472/2020	KUNTALA KUMARI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
427	WP(C)/0035473/2020	MAYADHAR PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
428	WP(C)/0035474/2020	ASHISH KUMAR MALLICK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
429	WP(C)/0035475/2020	STATE OF ODISHA VS DASARATHI NAIK	ADDL.GOV.T.ADVOCATE VS	// 0 //
430	WP(C)/0035476/2020	SHARAT CHANDRA MALLICK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
431	WP(C)/0035477/2020	PRITAM PANDA	DILLIP RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
432	WP(C)/0035478/2020	THE STATE OF ODISHA LAXMIDHAR SRICHANDAN	MANAS MOHAPATRA	//
		VS	VS	()
433	WP(C)/0035479/2020	STATE OF ODISHA PRATAP KUMAR SAHU	SUBIR PALIT	//
		VS	VS	()
434	WP(C)/0035480/2020	THE CHAIRMAN-CUM-MANAGING DIRECTOR ORISSA POWER TRANSMISSION CORPORATION LIMITED,BHUBANESWAR PRATAP KUMAR SAHU	SUBIR PALIT	//
		VS	VS	()
435	WP(C)/0035481/2020	THE CHAIRMAN-CUM-MANAGING DIRECTOR ORISSA POWER TRANSMISSION CORPORATION LIMITED,BHUBANESWAR BINI PAHAN	KHIROD K.ROUT	//
		VS	VS	()
436	WP(C)/0035482/2020	STATE OF ODISHA MANOJ KUMAR MOHANTY	SUBIR PALIT	//
		VS	VS	()
437	WP(C)/0035483/2020	THE CHAIRMAN-CUM-MANAGING DIRECTOR ORISSA POWER TRANSMISSION CORPORATION LIMITED,BHUBANESWAR GOPAL KRUSHNA PANDA	SURYA NARAYAN MISHRA	//
		VS	VS	()
438	WP(C)/0035484/2020	STATE OF ODISHA MANOJ KUMAR MOHANTY	SUBIR PALIT	//
		VS	VS	()
439	ABLAPL/0015705/2020	THE CHAIRMAN-CUM-MANAGING DIRECTOR ORISSA POWER TRANSMISSION CORPORATION LIMITED,BHUBANESWAR TRILOCHAN NAIK	SATYA NARAYAN MISHRA (4)	JUNAGARH /327 /2020
		VS	VS	()
440	ABLAPL/0015706/2020	STATE OF ODISHA PINTU CHANDAN	KIRTAN DANG	//
		VS	VS	()
441	ABLAPL/0015707/2020	STATE OF ODISHA RAJKISHORE BHOLA	JAYADEBA BEHERA	//
		VS	VS	()
442	ABLAPL/0015708/2020	STATE OF ODISHA ALEKHA BHOI	JAYADEBA BEHERA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0015709/2020	STATE OF ODISHA RAJESH ALIAS RAJAESH RAM VS	MRITUNJAY BANERJEE VS	// JATNI P.S. /482 /2020 ()
444	ABLAPL/0015710/2020	STATE OF ODISHA KALPITA RANI NAYAK VS	MITALEE JESTHI VS	// BALASORE SADAR /369 /2020 ()
445	ABLAPL/0015711/2020	STATE OF ODISHA RASMIRANJAN MAHALIK VS	AJIT KUMAR SAHOO VS	// KANPUR /147 /2020 ()
446	ABLAPL/0015712/2020	STATE OF ODISHA DEB SINGH MAJHI VS	ARJUNA CHARAN BEHERA VS	// TITILAGARH /428 /2020 ()
447	ABLAPL/0015713/2020	STATE OF ODISHA RAJESH NAYAK @ BABUL @ BABLU VS	BISHNU PRASAD PRADHAN VS	// AIRPORT /169 /2020 ()
448	ABLAPL/0015714/2020	STATE OF ODISHA GOPI KHILLA VS	M/S.SACHIDANANDA DASH VS	// PADWA /25 /2016 ()
449	ABLAPL/0015715/2020	STATE OF ODISHA KESABA NAIK VS	ARUN KUMAR BUDHIA VS	// KHANDAPARA /301 /2020 ()
450	ABLAPL/0015716/2020	STATE OF ODISHA AKSHYA KUMAR LENKA VS	M/S.P.R.SINGH VS	// MOTANGA /234 /2020 ()
451	ABLAPL/0015717/2020	STATE OF ODISHA JAGA @ JAGANNATH JENA @ DAS @ PRAVA VS	MANORANJAN DALAI VS	// KHANTAPADA /416 /2015 ()
452	ABLAPL/0015718/2020	STATE OF ODISHA PRAMOD BEHERA VS	MANORANJAN MISHRA VS	// TIGIRIA /175 /2020 ()
453	ABLAPL/0015719/2020	STATE OF ODISHA PRAVAKAR SAHOO VS STATE OF ODISHA	M/S.MANORANJAN MISHRA VS	// PATTAMUNDAI /522 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0015720/2020	BIKASH @ JAGADISH KUMAR BHOI VS STATE OF ODISHA	BHOJARAJ SETH VS	MURIBAHAL /299 /2020 () //
455	ABLAPL/0015721/2020	BHAGABAN BEHERA VS STATE OF ODISHA	M/S.AUROVINDA MOHANTY VS	/ /0 () //
456	ABLAPL/0015722/2020	NIRANJAN BEHERA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	PURIGHAT /261 /2020 () //
457	ABLAPL/0015723/2020	NALINI KANTA PATRA VS STATE OF ODISHA	M/S.A.K.SARANGI VS	/200 /2020 () //
458	ABLAPL/0015724/2020	ASTABHANU PRADHAN VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	GOP /340 /2020 () //
459	ABLAPL/0015725/2020	ARUN KUMAR MALLICK VS STATE OF ODISHA	L.BHUYAN VS	NANDIPADA /154 /2020 () //
460	ABLAPL/0015726/2020	NILU SAHU VS STATE OF ODISHA	B.P.CHHUALSINGH VS	DARINGBADI /129 /2020 () //
461	ABLAPL/0015727/2020	BIJU @ ANANTA BEHERA VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /304 /2019 () //
462	ABLAPL/0015728/2020	GANESWAR SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	FATEGARH /206 /2020 () //
463	ABLAPL/0015729/2020	DIBAKAR PANDI VS STATE OF ODISHA	M/S.PARTHA SARATHI DAS VS	KODALA /442 /2020 () //
464	ABLAPL/0015730/2020	PRASANTA BEHERA @ LANDA BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDRASEKHARPUR /439 /2020 () //
465	ABLAPL/0015731/2020	NAMA RANA	M/S.SACHIDANANDA PADHEE	BARGARH /483 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0015732/2020	PRADYUT KUMAR MOHAPATRA@PRADYUT MOHAPATRA	MOLIPASANA KU PARHI	/256 /2020
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0015733/2020	DAYANIDHI HANSDA @ DAYANIDHI HASDA	PRAVASH CHANDRA JENA	JALESWAR /329 /2019
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0015734/2020	SUJIT KUMAR DAS	PRAVASH CHANDRA JENA	KHURDA MODEL /299 /2019
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0015735/2020	KRUPASINDHU JENA	PRAVASH CHANDRA JENA	RAIBANIA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0015736/2020	DAYANIDHI PRADHAN@DAYA PRADHAN	M/S.SURYAKANTA DWIBEDI	DASPALLA /193 /2020
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0015737/2020	BIBHUTI BHUSAN MOHAPATRA	K.KHUNTIA	MANGALPUR /538 /2020
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0015738/2020	SUDHANSU PATTNAIK	PRAVASH CHANDRA JENA	BHOGRAI /49 /2017
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0015739/2020	KEDAR PRIYADARSHI BARIK @KEDAR	TIRTH KUMAR SAHU	BRAHMANITARANG /143 /2020
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0015740/2020	MOHAN MINIKA	SHANTI PRAKASH MOHANTY	K.SINGHPUR /187 /2020
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0015741/2020	PARIKHIT NAIK	M/S.TUKUNA KU MISHRA	KASHIPUR /23 /2012
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0015742/2020	BIJAY KUMAR SWAIN	MANAS RANJAN PANDA	PURI TOWN /183 /2010
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	ABLAPL/0015743/2020	STATE OF ODISHA SUBASH PRADHAN VS	M/S.AMULYA RATNA,PANDA VS	// SAHADEV KHUNTA /244 /2014 ()
478	ABLAPL/0015744/2020	STATE OF ODISHA GOUTAM SINGH VS	M/S.AMULYA RATNA PANDA VS	// /234 /2020 ()
479	ABLAPL/0015745/2020	STATE OF ODISHA SANTOSH RAUL VS	MANOJ KUMAR MALLICK VS	// CUTTACK SADAR /586 /2020 ()
480	ABLAPL/0015746/2020	STATE OF ODISHA PRAKASH PANDE VS	ROHIT RANJAN RAY VS	// BOUDH /297 /2020 ()
481	ABLAPL/0015747/2020	STATE OF ODISHA RUDRA MADHAB BEHERA VS	U.C.MISHRA VS	// KHARIAR /303 /2020 ()
482	ABLAPL/0015748/2020	STATE OF ODISHA SANTILATA BEHERA VS	RAJENDRA NARAYAN ROUT VS	// KHAIRA /94 /2020 ()
483	ABLAPL/0015749/2020	STATE OF ODISHA ALLADA ROSHAN KIRAN VS	R.N.BISWAL VS	// LALBAG /294 /2020 ()
484	ABLAPL/0015750/2020	STATE OF ODISHA SANTILATA ROUTRAY @ DHUBULI @ SANTI VS	MD.G.MADANI VS	// BHADRAK TOWN /358 /2020 ()
485	ABLAPL/0015751/2020	STATE OF ODISHA MANOJ KUMAR BEHERA VS	RAJENDRA NARAYAN ROUT VS	// MURUDA /183 /2020 ()
486	ABLAPL/0015752/2020	STATE OF ODISHA NILAMANI KABI VS	MD.G.MADANI VS	// BHANDARIPOKHARI /253 /2020 ()
487	ABLAPL/0015753/2020	STATE OF ODISHA SK. TAJUR @ SK. TAJUL VS	MD.G.MADANI VS	// TIHIDI /398 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0015754/2020	MIR SAMIRUDIN VS STATE OF ODISHA	A.K.SAHOO VS	PURUNABAZAR /224 /2020 () //
489	ABLAPL/0015755/2020	PRAFULLA KUMAR JENA VS STATE OF ODISHA	B.K.NAYAK VS	PIPLI /57 /2020 () //
490	ABLAPL/0015756/2020	PURNA CHANDRA PATTAYAT VS STATE OF ODISHA	UDIT RANJAN JENA VS	BANIGOCHA /36 /2020 () //
491	ABLAPL/0015757/2020	MD. MAZUD VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /128 /2020 () //
492	ABLAPL/0015758/2020	MD. SALMAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /126 /2020 () //
493	ABLAPL/0015759/2020	BIJAYA@ BIJAYA KUMAR BARIK VS STATE OF ODISHA	B.R.TRIPATHY VS	BAUNISUNI /136 /2020 () //
494	ABLAPL/0015760/2020	AMIYA PRASAD MISHRA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	CHOUDWAR /581 /2020 () //
495	ABLAPL/0015761/2020	MD. SALMAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	KUTRA /127 /2020 () //
496	ABLAPL/0015762/2020	APRITI SARAKA VS STATE OF ODISHA	GHANASHYAM DASH VS	BISSAMCUTTACK /148 /2020 () //
497	ABLAPL/0015763/2020	SWAPNESWAR SAHOO VS STATE OF ODISHA	CHANDRALEKHA RAY VS	KAKATAPUR /213 /2020 () //
498	ABLAPL/0015764/2020	GANESWAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GOVINDPUR /156 /2020 () //
499	ABLAPL/0015765/2020	PRAMOD KUMAR SAMAL @ JHULANA SAMACHITTARANJAN SWAIN		DHARMASALA /517 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0015766/2020	STATE OF ODISHA SUSAMA PRADHAN	AMITAV TRIPATHY	// ODAGAON /219 /2020
		VS	VS	()
501	ABLAPL/0015767/2020	STATE OF ODISHA NITYANAND MAHAPATRA	BIJAYA KUMAR RAGADA	// LAKHANPUR /89 /2019
		VS	VS	()
502	ABLAPL/0015768/2020	STATE OF ODISHA NARESH MAJHI	PRAJIT KUMAR PRADHAN	// BARKOTE /231 /2020
		VS	VS	()
503	ABLAPL/0015769/2020	STATE OF ODISHA SUNIL KUMAR SUBUDHI @ SUNIL SUBUDHI	BISWAJIT NAYAK	// BANAPUR P.S. /367 /2020
		VS	VS	()
504	ABLAPL/0015770/2020	STATE OF ODISHA JADUMANI SAHU	S.K.JOSHI	// MURIBAHAL /300 /2020
		VS	VS	()
505	ABLAPL/0015771/2020	STATE OF ODISHA MAHAMMAD BARAKAT	OM SWARUP	// / /0
		VS	VS	()
506	ABLAPL/0015772/2020	STATE OF ODISHA, HOME RAJESH NAYAK @ BABUL @ BABLU	BISHNU PRASAD PRADHAN	// CAPITAL P.S. /356 /2020
		VS	VS	()
507	ABLAPL/0015773/2020	STATE OF ODISHA PRABODHA RANJAN PARIDA	BIBEKANANDA NAYAK	// / /0
		VS	VS	()
508	ABLAPL/0015774/2020	STATE OF ODISHA BIRENDRA KUMAR DAS	SIVA SANKAR CHAINI	// SORO /350 /2020
		VS	VS	()
509	ABLAPL/0015775/2020	STATE OF ODISHA DIBYAKANTA DAS	SIVA SANKAR CHAINI	// SORO /350 /2020
		VS	VS	()
510	ABLAPL/0015776/2020	STATE OF ODISHA TRIPATHI PANDA	JANAKI KANTA MAHAPATRA	// ADVA /130 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0015777/2020	STATE OF ODISHA BALARAM NAYAK VS	JIBANANANDA MOHANTY VS	// KOREI /323 /2020 ()
512	ABLAPL/0015778/2020	STATE OF ODISHA SURAJ KUMAR JHA @ SURAJ VS	TIRTH KUMAR SAHU VS	// BRAHMANITARANG /143 /2020 ()
513	ABLAPL/0015779/2020	STATE OF ODISHA PRINCE KUMAR VS	DIPTI RANJAN BHOKTA VS	// KORAPUT TOWN /299 /2020 ()
514	ABLAPL/0015780/2020	STATE OF ODISHA MUKESH PRADHAN @ MUKSH PRADHAN VS	TIRTH KUMAR SAHU VS	// KUTRA /129 /2020 ()
515	ABLAPL/0015781/2020	STATE OF ODISHA MANOJ KUMAR MISHRA VS	SUKANTA KUMAR DALAI VS	// DHAMNAGAR /6 /2019 ()
516	ABLAPL/0015782/2020	STATE OF ODISHA GANESH BHOI VS	PRONOY MOHANTY VS	// SATYABADI /225 /2019 ()
517	ABLAPL/0015783/2020	STATE OF ODISHA PRAMOD BEHERA VS	SUBAS CHANDRA DAS VS	// CHANDRASEKHARPUR /439 /2020 ()
518	ABLAPL/0015784/2020	STATE OF ODISHA SUKANTA BEHERA VS	ARIJEET MISHRA VS	// PIPLI /282 /2020 ()
519	ABLAPL/0015785/2020	STATE OF ODISHA SARA @ SARAJINI NAYAK VS	SUSANTA KUMAR BARAL VS	// //0 ()
520	ABLAPL/0015786/2020	STATE OF ODISHA SUSANTA BEHERA VS	SAUMENDRA KU. MOHAPATRA VS	// INFOCITY PS /44 /2020 ()
521	ABLAPL/0015787/2020	STATE OF ODISHA BASUDEB SWAIN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// NIMAPADA /297 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0015788/2020	PREETAM MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	BALASORE TOWN /256 /2020 () //
523	ABLAPL/0015789/2020	BASANTA @ BASUDEV NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	//0 () //
524	ABLAPL/0015790/2020	MANISH KUMAR JAIN VS STATE	GOUTAM KUMAR ACHARYA VS	JONK /252 /2020 () //
525	ABLAPL/0015791/2020	SURYAKANTA SWAIN VS STATE OF ODISHA	ARUN KUAMR BUDHIA VS	NIMAPADA /297 /2020 () //
526	ABLAPL/0015792/2020	DURGA CHARAN PRADHAN VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	CUTTACK SADAR /640 /2020 () //
527	WPC(OAC)/0001529/2018	BALUKESWAR PANIGRAHI VS STATE OF ODISHA	K.K.SWAIN VS	// () //
528	WPC(OAC)/0001708/2012	BHABANI CHARAN BISWAL VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// () //
529	WPC(OAC)/0001709/2012	SUKESH KUMAR PANDA VS STATE OF ODISHA	MANOJ KUMAR KHUNTIA VS	// () //
530	CONTC(CPC)/0000486/2016	KHIROD KUMAR NANDI VS COMMISSIONER-CUM-SECY. SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPTT.	SIBANARAYAN BISWAL VS	// () //

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MISC CASES FILED on :14/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	266/2020 CONTC/2683/2019	NARENDRA KUMAR RAY CHOUDHURY-MP	
2	268/2020 CONTC/485/2020	BINOD DAS-MP	
3	1200/2020 CRLMC/814/2020	KARAM PRASAD GUPTA-MP	
4	1201/2020 CRLMC/812/2020	BANGURU@MAHESWAR BEHERA-MP	
5	1215/2020 ABLAPL/12560/2020	CHHABITA @ CHABITA SAMAL-MP	
6	1216/2020 ABLAPL/1634/2018	MITHUN SWAIN-MP	S.K.MOHANTY
7	1217/2020 ABLAPL/12266/2019	SUSANTA DAS@NUNU-MP	
8	1219/2020 ABLAPL/13650/2020	SANJU @ SANJULATA SAHOO-MP	
9	1220/2020 ABLAPL/12715/2019	LURKI JAL-MP	
10	1221/2020 ABLAPL/13379/2020	BASANTI MUNDA-MP	
11	1268/2020 BLAPL/3775/2019	RAMESH CHANDRA MISHRA-MP	
12	1269/2020 BLAPL/686/2020	SUDHIR KATA-MP	
13	1270/2020 BLAPL/6127/2020	PAGAL @ DILLIP KUMAR SETHI-MP	
14	15195/2020 WP(C)/22395/2020	M/S.TRANSPOWER-MP	MR GAUTAM MISHRA(SR ADV), ANUPAM DASH
15	15216/2020 WP(C)/12947/2015	NIGAM KU.PATNAIK-MP	
16	15235/2020 WP(C)/9030/2017	SWARNAPRAVA SAMANTRAY-MP	
17	15250/2020 WP(C)/27344/2020	KAMALA KANTA SETHY-MP	
18	15262/2020 WP(C)/33352/2020	NARAN MAHALI-MP	
19	15267/2020 WP(C)/30544/2020	ANJOYA KUMAR LENKA-MP	
20	15268/2020 WP(C)/30547/2020	SANJAY KUMAR MALLA-MP	
21	15269/2020 WP(C)/30550/2020	DEBAJANI PARIDA-MP	
22	15273/2020 WP(C)/18975/2020	ABHAYA KUMAR DASH-MP	
23	15275/2020 WP(C)/25737/2020	NARAYAN BEHERA-MP	
24	15307/2020 WP(C)/33516/2020	SAROJ KUMAR PRADHAN-MP	